

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

STARRED QUESTION NO:138

ANSWERED ON:05.03.2010

POWER GENERATION FROM RENEWABLE ENERGY SOURCES

Chitthan Shri N.S.V.;Devappa Anna Shri Shetti Raju Alias

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the targets fixed and achieved so far in power generation from the renewable energy sources during the Eleventh Five Year Plan;
- (b) the details of the on-going renewable energy projects in the country at present, State-wise;
- (c) the total funds sanctioned and utilized by each State for the promotion of these sources so far during 2009-10; and
- (d) the steps taken by the Government for achieving the targets set and augmenting power generation through these sources in the urban and rural areas of the country?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a), (b), (c) & (d): A Statement is laid on the Table of the House.

Statement

Statement referred to in reply to parts (a), (b), (c) & (d) of the Lok Sabha Starred Question No.138 for answer on 05-03-2010 regarding Power Generation from Renewable Energy Sources

(a): A target of 12,300 MW grid-interactive power generation capacity addition from various renewable energy sources has been set for the 11th Five Year Plan period. Against this, a capacity of about 5,531 MW has been installed up to 31-01-2010. Details thereof are given in Annexure-I.

(b): A total grid-interactive renewable power generation capacity of 15,789 MW has been installed in the country as on 31.1.2010. State-wise details thereof are given in Annexure-II.

(c): A total amount of Rs.390.78 crore has been released under various programmes for promotion of renewable energy sources in the country during FY 2009-10 till February, 2010. State-wise details thereof are given Annexure-III.

(d): The Government has taken several steps mainly by way of suitable policy/ regulatory measures for achieving the plan targets and augmenting power generation through renewable energy sources throughout the country. These include the following:

Fiscal and financial incentives, such as, capital/ interest subsidy, accelerated depreciation, nil/ concessional excise and customs duties;

Preferential tariff for grid interactive renewable power in most potential States following the provisions made under the National Electricity Policy 2005 and National Tariff Policy 2006;

Directives under Electricity Act 2003 to all States for fixing a minimum percentage for purchase of electricity from renewable energy sources taking into account local factors.

Uniform guidelines by CERC for fixation of such preferential tariffs have been issued recently.

Generation Based Incentives Scheme for Wind Power has been introduced to attract private investment by Independent Power Producers not availing Accelerated Depreciation benefit.

Jawaharlal Nehru National Solar Mission has been approved recently to give a boost to deployment of solar energy systems, solar photovoltaic as well as solar thermal, with an approved target for the first phase upto March 2013 of 1,100 MW of grid connected solar power plants, 200 MW capacity equivalent off-grid solar applications and 7 million square metre solar thermal collector area.

Other steps taken include support for sector specific seminars/ workshops/ training programmes and creation of publicity and awareness through electronic and print media on the need and usefulness of renewable energy.

